#### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

### (Sixteenth Lok Sabha)

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#### THIRTY-FIRST REPORT

(*Presented on* 22.3.2017)

I, the Chairperson of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Thirty-first Report.

- 2. The Committee met on 20 March, 2017 for-
  - I. Classification and allocation of time for discussion of Bills under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.
  - II. Allocation of time under rule 294(1)(e) of the Rules of Procedure to three Resolutions given notices of by Sarvashri Baijayant Panda, Sushil Kumar Singh and Dr. Shashi Tharoor, M.Ps.

#### Classification and allocation of time to Bills

- 3. The Committee considered classification and allocation of time in respect of fifty Bills as shown in the Appendices.
- 4. After considering all aspects of the Bills, the Committee recommend that forty-one Bills shown in Appendix-I be placed in category `A'. The Committee further recommend that the remaining nine Bills shown in Appendix–II be placed in category `B'. The Committee also recommend allocation of time for each of the Bills as shown in column 5 of the Appendices I & II, respectively.

#### **Allocation of time to Resolutions**

- 5. The Committee recommend allocation of time to three resolutions as follows:-
  - (i) Resolution by Shri Baijayant Panda regarding steps 2 hours to facilitate freedom of speech and expression of jawans.
  - (ii) Resolution by Shri Sushil Kumar Singh regarding 2 hours minimum support price to farmers for their agricultural produce.
  - (iii) Resolution by Dr. Shashi Tharoor regarding steps to 2 hours ensure the welfare of fishermen and conservation of fish resources in Kerala.

### Recommendations

- 6. The Committee recommend that
  - (i) the classification and allocation of time to fifty Bills by the Committee, as shown in the Appendices, be agreed to by the House; and
  - (ii) the allocation of time to three resolutions, as shown in paragraph 5 above, be agreed to by the House

NEW DELHI;

DR. M. THAMBI DURAI

Chairperson, Committee on Private Members' Bills and Resolutions.

20 March, 2017 -----29 Phalguna, 1938 (Saka)

## APPENDIX-I

# (See para 4 of the Report) (List of Bills placed in category `A' and allocation of time)

Sl. No. recom	Title of the Bill and member-in-charge nmended	Bill No.	Category recommended	Time
1	2	3	4	5
1.	The Comptroller and Auditor General's (Duties, Powers and Conditions of Service) Amendment Bill 2016 (Amendment of section 2, etc.) by Shri Baijayant Panda, M.P.		of 2016 A	2 hours
2.	The Witness Protection Program Bill, 2016 by Shri Baijayant Panda, M.P.	245 c	of 2016 A	2 hours
3.	The Whistle Blowers Protection (Amendment) Bill, 2016 (Amendment of section 3, etc.) by Shri Baijayant Panda, M.P.	246 c	of 2016 A	2 hours
4.	The Treatment of Terminally-ill Patients Bill, 2016 by Shri Baijayant Panda, M.P.	293 c	of 2016 A	2 hours
5.	The Orphan Child (Provision of Social Security) Bill, 2016 by Shri Vinod Kumar Boianapalli, M.P.	319 c	of 2016 A	2 hours
6.	The Constitution (Amendment) Bill, 2017 (Amendment of article 134) by Shri Vinod Kumar Boianapalli, M.P.	36 of	2017 A	2 hours
7.	The Constitution (Amendment) Bill, 2016 (Amendment of article 309) by Shri P. Karunakaran, M.P.	33 of	<sup>2</sup> 2016 A	2 hours
8.	The Working Elephants (Protection and Welfare) Bill, 2016 by Shri P. Karunakaran, M.P.	46 of	<sup>2</sup> 2016 A	2 hours
9.	The Constitution (Amendment) Bill, 2016 (Amendment of article 80) by Shri P. Karunakaran, M.P.	32 of	<sup>2</sup> 2016 A	2 hours
10.	The Andhra Pradesh Reorganisation (Amendment) Bill, 2016 ( <u>Insertion of new Part XA</u> ) by Shri Y.V. Subba Reddy, M.P.	256 c	of 2016 A	2 hours

1	2	3	4	5	
11.	The Import of Consumer Goods (Regulation) Bill,	317 of 2016	A	2 hours	
11.	2016 by Shri Prahlad Singh Patel, M.P.	317 01 2010	Α	2 nours	
12.	The Constitution (Amendment) Bill, 2016 (Amendment of article 243D) by Shri Pravesh Verma, M.P.	117 of 2016	A	2 hours	
13.	The Youth (Development and Welfare) Bill, 2016 by Shri Nishikant Dubey, M.P.	235 of 2016	A	2 hours	
14.	The Criminal Law (Amendment) Bill, 2016 (Amendment of section 304A, etc.) by Shri Dushyant Chautala, M.P.	229 of 2016	A	2 hours	
15.	The Railways (Amendment) Bill, 2016 (Amendment of section 126) by Shri Dushyant Chautala, M.P.	223 of 2016	A	2 hours	
16.	The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2016 (Amendment of section 42) by Shri Dushyant Chautala, M.P.	225 of 2016	A	2 hours	
17.	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2016 (Amendment of Schedule I) by Dr. Udit Raj, M.P.	224 of 2016	A	2 hours	
18.	The Integrated Child Development Services (Regularisation) Bill, 2016 by Dr. Udit Raj, M.P.	231 of 2016	A	2 hours	
19.	The Constitution (Amendment) Bill, 2016 (Amendment of article 338) by Dr. Udit Raj, M.P.	222 of 2016	A	2 hours	
20.	The Constitution (Amendment) Bill, 2016 (Amendment of article 312) by Dr. Udit Raj, M.P.	221 of 2016	A	2 hours	
21.	The Homoeopathy Central Council (Amendment) Bill, 2016 (Amendment of sections 12A and 12B) by Dr. Kirit Premjibhai Solanki, M.P.	255 of 2016	A	2 hours	
22.	The Prevention of Cruelty to Animals (Amendment) Bill, 2016 (Amendment of section 11, etc.) by Shri Jayadev Galla, M.P.	281 of 2016	A	2 hours	

1	2	3	4	5
23.	The Constitution (Amendment) Bill, 2016 (Insertion of new article 21B) by Shri Jayadev Galla, M.P.	240 of 2016	A	2 hours
24.	The Electricity (Amendment) Bill, 2016 (Substitution of new section for section 4) by Shri Gopal Chinayya Shetty, M.P.	228 of 2016	A	2 hours
25.	The Code of Criminal Procedure (Amendment) Bill, 2016 ( <u>Amendment of the First Schedule</u> ) by Shri Vishnu Dayal Ram, M.P.	236 of 2016	A	2 hours
26.	The Consumer Protection (Amendment) Bill, 2016 (Amendment of section 2) by Dr. Sanjay Jaiswal, M.P.	234 of 2016	A	2 hours
27.	The Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Amendment Bill, 2016 (Amendment of sections 4 and 6) by Dr. Sanjay Jaiswal, M.P.	280 of 2016	A	2 hours
28.	The National Law Universities of India Bill, 2016 by Prof. (Dr.) Sugata Bose, M.P.	249 of 2016	A	2 hours
29.	The Gauhati High Court (Establishment of a Permanent Bench at Silchar) Bill, 2016 by Ms. Sushmita Dev, M.P.	232 of 2016	A	2 hours
30.	The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2016 (Amendment of section 1, etc.) by Dr. Dharam Vira Gandhi, M.P.	241 of 2016	A	2 hours
31.	The Cow Protection Authority Bill, 2016 by Shri Gopal Chinayya Shetty, M.P.	248 of 2016	A	2 hours
32.	The Constitution (Amendment) Bill, 2016 (Amendment of article 51A) by Shri Gopal Chinayya Shetty, M.P.	220 of 2016	A	2 hours
33.	The Constitution (Amendment) Bill, 2016 (Amendment of article 370) by Shri Sadashiv Lokhande, M.P.	219 of 2016	A	2 hours

1	2	3	4	5
34.	The Constitution (Amendment) Bill, 2016 (Omission of article 44, etc.) by Shri Sadashiv Lokhande, M.P.	218 of 2016	A	2 hours
35.	The National Board for Welfare of Flood Victims Bill, 2016 by Shri Ajay Misra 'Teni', M.P.	268 of 2016	A	2 hours
36.	The Central Anti-Slavery Agency Bill, 2016 by Shri Jagdambika Pal, M.P.	285 of 2016	A	2 hours
37.	The Scheduled Castes and the Scheduled Tribes (Prevention of Caste-Based Discrimination in Educational Institutions) Bill, 2016 by Shri Nishikant Dubey, M.P.	283 of 2016	A	2 hours
38.	The Constitution (Amendment) Bill, 2016 (Amendment of article 72) by Shri Nishikant Dubey, M.P.	267 of 2016	A	2 hours
39.	The Constitution (Amendment) Bill, 2016 (Insertion of new article 370A) by Shri Nishikant Dubey, M.P.	265 of 2016	A	2 hours
40.	The Anti-Discrimination and Equality Bill, 2016 by Dr. Shashi Tharoor, M.P.	289 of 2016	A	2 hours
41.	The Protection of Traditional Knowledge Bill, 2016 by Dr. Shashi Tharoor, M.P.	282 of 2016	A	2 hours

## APPENDIX-II

# (See para 4 of the Report) (List of Bills placed in category `B' and allocation of time)

Sl.	Title of the Bill and	Bill	Category	Time
No.	member-in-charge	No.	recommended	
recom	mended			
1	2	3	4	5
1.	The Academy of Scientific and Innovative Research (Amendment) Bill, 2016 (Insertion of new section 39) by Shri P. Karunakaran, M.P.	n 21 of	2016 B	2 hours
2.	The Population Control Bill, 2016 by Shri Prahlad Singh Patel, M.P.	77 of	2016 B	2 hours
3.	The Indian Penal Code (Amendment) Bill, 2016 (Insertion of new section 376F) by Shri Pravesh Verma, M.P.	116 o	of 2016 B	2 hours
4.	The Constitution (Amendment) Bill, 2016 (Amendment of article 15, etc.) by Dr. Satya Pal Singh, M.P.	226 o	of 2016 B	2 hours
5.	The Hindu Minority and Guardianship (Amendmen Bill, 2016 (Amendment of sections 6 and 7) by Dr. Dharam vira Gandhi, M.P.	t) 243 o	of 2016 B	2 hours
6.	The Guardians and Wards (Amendment) Bill, 2016 (Amendment of section 10, etc.) by Dr. Dharam Vira Gandhi, M.P.	242 o	of 2016 B	2 hours
7.	The Representation of the People (Amendment) Bil 2016 (Insertion of new section 32A) by Prof. (Dr.) Sugata Bose, M.P.	l, 244 o	of 2016 B	2 hours
8.	The Constitution (Amendment) Bill, 2016 (Insertion of new articles 243EA and 243UA) by Shrimati Jayshreeben K. Patel, M.P.	238 o	of 2016 B	2 hours
9.	The Indian Penal Code (Amendment) Bill, 2016 (Amendment of section 370A) by Shri Jagdambika Pal, M.P.	269 o	of 2016 B	2 hours